

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

C.P. No. 474/2015
in
O.A. No. 3724/2014

New Delhi, this the 23rd day of September, 2015

Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Mr. V.N. Gaur, Member (A)

1. Smt. Sarla Sharma, Aged about 58 Years,
W/o Late Sh. Nirankar Datt Sharma deceased
Central Govt. employee who died on 29.11.2011
while working as Investigator under Development
Commissioner in the Ministry of MSME,
Union Govt. Of India, New Delhi & another
R/o H.No.185, Indira Nagar-III,
Opp. Shakti Petrol Pump,
Delhi Chungi Meerut.

.. Applicant

(By Advocate : Shri V.P.S. Tyagi)

Versus

1. Sh. Madhav Lal, IAS
Secretary to the Govt. Of India,
Ministry of Micro Small & Medium Enterprises,
Udyog Bhawan,
New Delhi-110011.
2. Sh. Amrendra Sinha, IAS,
Additional Secretary and
Development Commissioner (MSME),
Udyog Bhawan,
New Delhi-110011. .. Respondents

(By Advocate: Sh. Subhash Gosain)

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J) :-

Today, when the matter was taken up for hearing, learned counsels for both the parties submit that orders of this Tribunal have been complied with. Learned counsel for respondents also filed the compliance affidavit to this effect and the same is taken on record. Accordingly, this CP is closed. Notice issued to the respondents are discharged.

(V.N. Gaur)
Member (A)

(V. Ajay Kumar)
Member (J)

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